

Aggarwal (the previous contractors) and since this facility was given to the previous contractor, the same was allowed to this Society. However, this facility will be withdrawn while awarding a new contract.

Main Exports from Kerala

7977. SHRI VAYALAR RAVI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the main items of exports from Kerala and the total amount of exports of these items in 1970-71 and 1971-72; and

(b) a brief outline of the steps taken by Government to increase the production and export of these items ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Statewise statistics are not available.

Export Incentive Licences given to Small Scale Exporters being utilised by Large Export Houses

7978. SHRI VAYALAR RAVI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether large export houses are utilising the export incentive licences given to small scale exporters; and

(b) if so, the steps taken to prevent these incentive licences being utilised by large export houses ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Under the Import Trade Control Policy for Registered Exporters a copy of which has already been placed on the table of the House on 3rd April, 1972, Eligible Export Houses can acquire licences by transfer irrespective of the fact whether the licences are issued to Small Scale or Large Scale Sector under certain conditions as laid down in the Policy.

(b) The entire system is under constant review and a strict watch is kept to prevent misuse.

Requirement of Power Estimated by Eastern Regional Electricity Board

7979. SHRI SUKHDEO PRASAD VERMA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Eastern Regional Electricity Board which held its sitting on the 2nd May, 1972 has estimated the power requirement of the region under the decade plan for the period 1971 to 1981; and

(b) if so, the estimated requirement ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) No, Sir.

(b) Does not arise.

Decision on Demands of staff of Signal and Telecommunication Department of Indian Railways

7980. SHRI CHANDRIKA PRASAD : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 7551 on the 10th August, 1971 regarding the action taken on demands of Signal and Telecommunication Department staff of Indian Railways and state the progress of action taken in respect of matters referred to items Nos. 4,6,7,9,10 of the statement attached to the reply to the aforesaid Question ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : A statement giving the information is laid on the Table of the House [*Placed in Library. See No. LT 311/72*]

Implementation of Recommendations of Railway Accidents Inquiry Committee

7981. SHRI CHANDRIKA PRASAD : Will the Minister of RAILWAYS be pleased

to state whether recommendations of Railway Accidents Inquiry Committee 1968 in paras 668 to 670 of their Report and item No. 324 (v) of the "Views of Ministry of Railway" thereon have been implemented ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): Steps are under way to implement the recommendations from the current financial year.

भारत नेपाल संयुक्त पुनरीक्षण समिति की स्थापना

7982. श्री महादीपक सिंह शास्त्र्य : क्या बिदेस व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत-नेपाल संधि के उपबंधों का कार्यान्वयन प्रभावकारी और सुव्यवस्थित ढंग से चलाने के लिए दोनों सरकारों के प्रतिनिधियों ने एक संयुक्त पुनरीक्षण समिति स्थापित करने की योजना तैयार की है; और

(ख) यदि हाँ, तो उस समिति के सदस्यों के क्या नाम हैं और उसके मुख्य कार्यों का व्यौरा क्या है ?

बिदेस व्यापार मंत्रालय में उप-मंत्री (श्री ए० सी० जाज) : (क) और (ख). यह सुनिश्चित करने के लिए कि भारत-नेपाल व्यापार तथा परिवहन संधि 1971 के उपबंध प्रभावकारी तथा सामंजस्यपूर्ण ढंग से कार्यान्वित हो और समय-समय पर एक दूसरे से परामर्श करने के लिए, ताकि उसके उपबंधों को कार्यान्वित करने में जो कठिनाइयाँ उत्पन्न हों उन्हें संतोषजनक ढंग से तथा शीघ्रता से सुलझाया जा सके, उस संधि के अनुसार एक संयुक्त पुनरीक्षण समिति स्थापित की गई है। इस संयुक्त समिति में भारत सरकार तथा नेपाल सरकार के प्रतिनिधियों के रूप में एक-एक वरिष्ठ अधिकारी हैं और उनकी सहायता के लिए ऐसे अन्य अधिकारी होते हैं जिनकी समय-समय पर आवश्यकता हो।

भारतीय रेल उपस्करों के निर्यात की संभावनाओं का पता लगाने के लिए दक्षिण अमरीका को प्रतिनिधिमंडल का भेजा जाना

7983. श्री महादीपक सिंह शास्त्र्य : क्या बिदेस व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या परियोजना और उपस्कर निगम के अध्यक्ष के नेतृत्व में एक प्रतिनिधिमंडल भारतीय रेल उपस्करों के निर्यात की संभावनाओं का पता लगाने के लिए अर्जेंटीना, ब्राजील तथा दक्षिण अमरीका के अन्य देशों में गया था; और

(ख) यदि हाँ, तो उसके दौरे के क्या परिणाम निकले ?

बिदेस व्यापार मंत्रालय में उप-मंत्री (श्री ए० सी० जाज) : (क) जी हाँ।

(ख) प्रतिनिधिमंडल ने इन देशों में व्यापारिक संगठनों के साथ सम्पर्क स्थापित किया और कतिपय चुने हुए इजीनियरी उत्पादों में उनके साथ व्यवसाय करने की संभावनाओं का पता लगाया है उनमें कुछ उत्पाद ये हैं :

—रेलवे बंगन, रेलवे सिगनलिंग तथा दूर-संचार उपस्कर।

—सीमेंट और वस्त्र बनाने की मशीनें।

—आद्योपात आधार पर और संयुक्त उद्यम आधार पर भारी इजीनियरी कैम्प्लेक्स और चीनी संयंत्रों की स्थापना के लिए परामर्शदात्री सेवाएँ।

—बाइसिकल और संचटक।

यह प्रतिनिधिमंडल भारत और लातीनी अमरीकी देशों के बीच होने वाले व्यापार के मार्ग में आने वाली कुछ अन्य संबंधित समस्याओं जैसे कि पर्याप्त तथा नियमित जहाजरानी सेवाओं के अभाव, को सुलझा सका।